

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2832

ANSWERED ON:13.03.2015

SELF DEFENCE TRAINING TO WOMEN

Chowdhary Shri Pankaj;Khadse Smt. Raksha Nikhil

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government is implementing/proposes to implement any scheme for imparting self defence training to women and girls in the country;
- (b) if so, the details thereof along with the salient features of the scheme; and
- (c) the other steps taken/being taken by the Government in this direction?

Answer

MINISTER OF WOMEN AND CHILD DEVELOPMENT(SHRIMATI MANEKA SANJAY GANDHI)

(a) to (c): Ministry of Home Affairs has informed that Self-defence skills are being encouraged and imparted in many States / UTs to women and children more as a confidence building measure rather than a substitute to State policy. Further as per Seventh Schedule to the Constitution of India "Police" and "Public Order" are State subjects and, as such, the primary responsibility of prevention, detection, registration, investigation and prosecution of crime, lies with the State Governments/Union Territory Administrations. Government of India is deeply concerned with the welfare of women and through various legislations, schemes and advisories impacting women's safety to the State Governments / Union Territory Administrations, augment the efforts of the States /UTs.